

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

18. C.A. 227/2023

IN

C.P. 126/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Venkatraman Narayan Bhagwat

V/s.

Asvik Pharma & Chemicals Private Limited.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Counsel for the Applicant, Ms. Sakshi Kapadia and counsel for the
Respondent, Ms. Manorama Mohanty are present through virtual hearing.

List this matter on **23.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)